

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

RAJYA SABHA
STARRED QUESTION NO. 69
TO BE ANSWERED ON 08.12.2023

OBC RESERVATION IN STATE AGRICULTURAL UNIVERSITIES

***69. SHRI SUBHAS CHANDRA BOSE PILLI:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has received legal opinion on implementation of OBC reservation in All India Quota seats of State Agricultural Universities;
- (b) if so, the details thereof; and
- (c) whether Government proposes to implement OBC reservation in All India Quota seats of State Agricultural Universities?

ANSWER

**THE MINISTER OF AGRICULTURE & FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)**

(a)to (c): A statement is laid on the table of the house.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) IN RESPECT OF RAJYA
SABHA STARRED QUESTION NO.69 FOR REPLY ON 08-12-2023 REGARDING
“OBC RESERVATION IN STATE AGRICULTURAL UNIVERSITIES”**

(a)&(b) : Yes, Sir. The Government has received legal opinion from Ministry of Law & Justice on implementation of Other Backward Classes (OBC) and Economically Weaker Section (EWS) reservation in All India Quota (AIQ) Seats of State Agricultural Universities (SAUs).

(c) Based on the Legal opinion and after due consideration, the Government has already decided to implement 27% OBC and 10% EWS reservation in admission to UG/PG/PhD in All India Quota (AIQ) Seats of State Agricultural Universities (SAUs) vide OM No. Agril. Edn.12(30)/2023-A&P (e-251195) dated 02-11-2023.
